

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

OA No.455/98

Monday the 23rd day of March 1998.

CORAM

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN  
HON'BLE MR S.K. GHOSAL, ADMINISTRATIVE MEMBER

Ramakrishnan C.  
Alankkot House  
Olavakkode P.O.

...Applicant

(By advocate Mr TK Devarajan)

Versus

1. The Postmaster  
Olavakkode Head Post Office  
Olavakkode.

2. The Senior Supdt. of Post Offices  
Palakkad Division  
Palakkad.

3. The Postmaster General  
Northern Region Kozhikode  
Kozhikode.

...Respondents

(By advocate Mr Varghese P. Thomas)

The application having been heard on 23.3.1998, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

Applicant who has applied for the post of Extra Departmental Messenger, Olavakkode P.O. apprehends that his candidature may not be considered by the 1st respondent for the reason that his name has not been sponsored by the employment exchange. However, the applicant claims that he has registered his name with the employment exchange and has worked in the same capacity for different periods and is presently working as ED Messenger at Olavakkode Head Post Office. The applicant has, therefore, filed this application for a direction to the first respondent to consider his candidature also in the ensuing selection for the said post, even if his name has not been sponsored by the employment exchange.

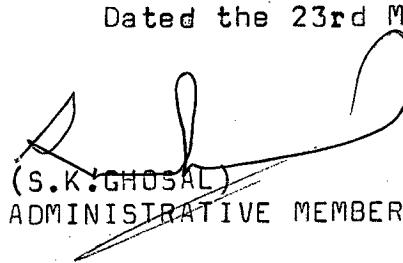
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2. When the application came up for hearing today, learned counsel for the respondents stated that in view of the Supreme Court ruling in Excise Supdt., Malkapatnam, Krishna Dist., A.P., Vs. KBN Visweswara Rao & Others, reported in 1996 (6) SCC 216, the respondents would consider the candidature of the applicant also in the ensuing selection process for appointment to the post of Extra Departmental Messenger, Olavakkode P.O., in accordance with rules, even if his name is not sponsored by the employment exchange.

3. In the light of what is stated above, and as agreed to by the learned counsel for the applicant, the application is disposed of with a direction to the first respondent to consider the candidature of the applicant also in the selection to be held shortly for appointment to the post of Extra Departmental Messenger, Olavakkode P.O. in accordance with rules, even if his name is not sponsored by the employment exchange.

No order as to costs.

Dated the 23rd March 1998.

  
(S.K. GHOSAL)  
ADMINISTRATIVE MEMBER

  
(A.V. HARIDASAN)  
VICE CHAIRMAN

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